

(क) क्या रोगियों की संख्या को ध्यान में रखते हुए डाक्टरों की संख्या पर्याप्त है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उप मंत्री (कुमारी कुमुदबेन एम० जोशी) : (क) से (घ) सूचना सभापटल पर रखी जाती है। [ग्रंथालय में रखी गई। देखिए संख्या LT 7611/83]

(ख) अधिकांश अस्पतालों के पास काफी कर्मचारी हैं।

Development of Krishnapatam Port in East Coast

4910. SHRI K. OBUL REDDY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether there is a proposal to develop Krishnapatam Port in East Coast ;

(b) if so, what action has been taken towards development of the Port ; and

(c) has any foreign collaboration been sought ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) and (b). The responsibility for development of minor ports vests with the respective maritime States. As per the decision of the National Development Council, funds for development of minor ports are to be covered in the State Plans and consequently Central assistance has been discontinued from 1978 onwards. The State Governments are to provide funds for the development of minor ports in their Annual Plans. A provision of Rs. 6 lakhs has been made for Krishnapatam Port in VI Plan. Technical assistance is rendered to the States for development of ports as and when a specific request is made.

(c) Central Government is not aware of such a proposal.

Reception Line Along Platform at Azimganj Station

4911. SHRI ZAINAL ABEDIN : Will the

Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that due to the lack of reception line along the platform at Azimganj junction the smooth functioning of the junction is being hampered tremendously thereby causing immense difficulties to the passengers ;

(b) if so, whether any decision regarding laying of reception line has been taken ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) No, Sir.

(b) to (d). Do not arise.

Free pass facilities to contractors in Allahabad Division

4912. SHRI BALASAHEB PAWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the latest policy formulated by the Railway Ministry and Railway Board, as circulated under Board's circular letters No. 78/E(Coop)/14/2 dated 8 September, 1978 and No. 78/E/14/3 dated 14 September, 1979 has been implemented over Indian Railways, particularly, over Allahabad Division on Northern Railway ;

(b) if so, how many complaints against non-observance of it by Railway Administrations, have been received from Co-operative Labour Societies and action taken in each case ;

(c) whether the facility of free pass which was available to erstwhile contractors for supervising their goods and parcels handling work, held by them at more than one station and also attending Divisional Office, has been withdrawn from the Co-operative Labour Societies in Allahabad Division ; and

(d) if so, what new developments have necessitated withdrawal of this facility at